<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 23 OF 2017 & IA NO. 54 OF 2017

Dated: 17th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

The Tata Power Company Limited Vs. Maharashtra Electricity Regulatory Commission			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishal Anand Ms. Niti Arora	
Counsel for the Respondent(s)	:		

<u>ORDER</u>

List the matter for hearing on 04.10.2017.

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt